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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.157/BB/2017	-	For service of notice to ROC	252(3)	Bulbasaur Multi Solutions Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NAGARAT H.G.	M/a 73.11 N. 11:	1 G

Solutions Put Upd

## ORDER

Rep. of PCS for Petitioner Company is present. He has produced a letter prepared by PCS seeking for adjournment. He has also filed memo along with Balance sheet as on 31/03/2017. He is also directed to file copy of Profit & Loss Account for the year ending 31/03/2017 containing the signatures of the Directors. List it 20/02/2018.

Member (T)

Member (J)